GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 702 (To be answered on the 24th July 2025)

BOMB THREATS TO THE AIRLINES

702. SHRI GOVIND MAKTHAPPA KARJOL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has recorded an increase in bomb threats to airlines in recent years and if so, the details thereof;
- (b) the number of such threats reported at airports in Karnataka during the last five years and the number of individuals arrested in connection with the same along with the legal actions taken against them;
- (c) the impact of these threats on airline operations and passenger safety; and
- (d) the details of the measures implemented by the Government to prevent and respond to such hoax bomb threats while ensuring minimal disruption to air travel?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): As per the Bureau of Civil Aviation Security (BCAS), the aviation security regulator in the country, a total of 881 hoax bomb threats have been received by Airline Operators since 2022 till 20th July, 2025. The details of such threat messages are as under:

Year	Number of bomb threats received
2022	13
2023	71
2024	728
2025 (upto 20.07.)	2025) 69

- (b): 94 hoax bomb threats were received by airline operators in Karnataka from 2021 till 20th July, 2025. No arrests have been made for making hoax bomb threats to airlines in Karnataka.
- (c) & (d): BCAS has mandated robust protocols for handling such threats in coordination with Law Enforcement Agencies, Central Security Agencies,

CISF and stakeholders, leading to minimal impact on flight operations. Bomb Threat Contingency Plan (BTCP), a detailed contingency plan, is in place to handle such threats. As a part of BTCP, every airport has a designated Bomb Threat Assessment Committee (BTAC) which analyses the threat and takes action. In order to deal with hoax bomb threats, BCAS has issued advisories to all the Civil Aviation stakeholders in the country to ensure maintenance of robust aviation security infrastructure and uphold public confidence in air travel.
